

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 17.03.2021**

**NOTICE**

Take notice that the following matters listed on 17.03.2021 at 12:30 PM in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 416 of 2020  <b>Part Heard</b>	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
2.	Comp. App. (AT) (Ins) No. 647 of 2020  <b>Part Heard</b>	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr.  <b>With</b>	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
3.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020  <b>Part Heard</b>	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.  <b>With</b>	Abhishek Anand	Aman Choudhary Abhishek Anand Neha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
4.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020  <b>Part Heard</b>	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar